

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-09-2023 AT
02.00 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(CA)/96(CHE)/2023
PETITION NUMBER : CP/124(CHE)/2022
NAME OF THE PETITIONER : Bhawarlal Bhagrajji & 4 others
NAME OF THE RESPONDENT(S) : M/s. Jindutt Safe Vaults Pvt Ltd & 5 others
**UNDER SECTION : Sec 242(4) of CA, 2013 r/w Rule 11 & 32 of
NCLT Rules, 2016**

ORDER

Ld. Counsel Mr. A. Vikash for the Petitioner. Ld. CA Dr. Abhishek Murali for R1 to R6.

Ld. CA for R1 to R6 seeks and is granted two weeks time to file reply / counter and serve copy on the Applicant.

Rejoinder, if any, be filed within two weeks thereafter.

List on **01.11.2023** for hearing.

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RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

- 52 -

SANJIV JAIN
Member (Judicial)